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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. Nithyavenellan for Thiruvembak.	Counsel for Petitioner	
2.	Chandramouli Prabhekar (S) R. Venkataravindran	Counsel for Respondents 1, 2 & 6	

ORDER

Counsel representing both the parties are present and sought time for making final submissions. Time extended finally at their request. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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